

**From,**

**The Registrar General,  
High Court of Judicature at  
Allahabad.**

**To,**

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 678/Admin.(Services)/2022 Dated: Allahabad: December 15, 2022**

**Subject: Regarding Nominations for 05 days Management Development Programme (MDP)/Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held from 19-23 December, 2022.**

**Sir,**

With reference to your letter no. IIPA-Trg. 2022/JTRI-1873 dated 13.12.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Officers whose names are mentioned in enclosed lists-'A' for participation in the captioned MDP/CBP at IIPA, New Delhi, scheduled to be held from **19-23 December, 2022.**

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**Encl: As above.**

**sd/-**  
(Krishna Swaroop Dhar Dwivedi)  
**I/c Joint Registrar (J) (Services)**  
**"For Registrar General"**

**No. 678(i)/Admin.(Services)/2022 Dated: Allahabad: December 15, 2022**

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the concerned District & Sessions Judges/Principal Judge, Family Court, Lucknow with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi, on the scheduled dates, for participation in the aforesaid training programmes.  
They are further requested to direct the Judicial Officers so nominated **to inform the Director, JTRI, Lucknow immediately if they have already participated in the similar training programme at IIPA, New Delhi earlier and their names are again mentioned in the lists of nomination enclosed herewith. In such a case, they are informed to not attend the said training programme at IIPA, New Delhi.**
4. **Sri Mohd. Rizwan Ahmad**, Judicial Member, Commercial Tax Tribunal, Varanasi; **Sri Sudeep Kumar Jaiswal**, Secretary, UPSLSA, Lucknow; **Sri Balkrishna N. Ranjan**, Spl. Sec. & Addl. L.R. (Nyay Vibhag), Government of U.P., Lucknow; **Sushri Akriti**, Registrar, L.A.R.R.A., Faizabad with the request to kindly attend the aforementioned training programme at IIPA, New Delhi.
5. The Joint Registrar (J) (Computer), High Court, Allahabad.

**Encl: As above.**

**sd/-**  
(Satish Kumar Pushkar)  
**Deputy Registrar (Services)**  
**"For Registrar General"**

**List – “A”**  
**Judicial Training & Research Institute, U.P. Lucknow**



**Special Training Programme on Management for Judicial Officers**  
**Duration: 19.12.2022 to 23.12.2022**

Sl. No.	I.D.	Name	Designation	Place of Posting
1.	2168	SANJEEV KUMAR SINHA	Spl. J. (SC/ST, Pev.of Atroci Act)	Varanasi
2.	5975	ASHOK KUMAR-IX	Addl. District & Sessions Judge	Siddharth Nagar
3.	5930	KHALIQUZZAMA	Addl. District & Sessions Judge	Sonbhadra
4.	5934	SMT. TRIPTA CHAUDHARY	Spl. J. (SC/ST, Pev.of Atroci Act)	Amroha
5.	5984	MOHD. RIZWAN AHMAD	Judicial Member, Commercial Tax Tribunal,	Varanasi
6.	5943	IFTEKHAR AHMAD	Addl. District & Sessions Judge	Bareilly
7.	5993	SMT. SHIVANI JAYASWAL	Addl. Principal Judge, Family Court	Lucknow
8.	6090	SUDEEP KUMAR JAISWAL	Secretary, UPSLSA,	Lucknow
9.	6156	VIJAY KUMAR DUNGRAKOTI	Addl. District & Sessions Judge	Ambedkar N. at Akbarpur
10.	6166	RAJ KUMAR-III	A.D.J. (POCSO)	Budaun
11.	6159	SUNDER LAL	Addl. District & Sessions Judge	Maharajganj
12.	6189	DEV KANT SHUKLA	Addl. District & Sessions Judge	Varanasi
13.	6289	MAHESHA NAND JHA	Addl. District & Sessions Judge	Aligarh
14.	2403	AJAY SRIVASTAVA	Spl. J, Spl C.No 6 (Pre.Cor. Act)	Lucknow
15.	6191	DR. (SMT.) PALLAVI AGARWAL	Spl. Judge (E.C. Act)	Gonda
16.	6301	BALKRISHNA N. RANJAN	Spl. Sec.& Addl. LR (Nyay Vibhag), Government of U.P.	Lucknow
17.	6193	IFRAQUE AHMAD	Spl. J. (SC/ST, Pev.of Atroci Act)	Firozabad
18.	2405	PAWAN KUMAR SHARMA-I	A.D.J. (POCSO)	Sultanpur
19.	6195	SMT. SONICA CHOUDHARY	Addl. District & Sessions Judge	Ramabai Nagar
20.	6196	DR. (SMT.) ANAMIKA CHAUHAN-I	Addl. District & Sessions Judge	Gonda
21.	3513	SANDEEP SINGH	Nyayadhikari, Gram Nyayalaya	Etawah- Saifai
22.	3514	AMIT YADAV	Addl. Civil Judge (Junior Div.)	Agra
23.	3515	SUSHRI AKRITI	Registrar, LandAqui,Rehab&ResettlementAuth.	Faizabad
24.	3516	PANKAJ KUMAR KUSHAWAHA	Addl. Civil Judge (Junior Div.)	Rai Bareli
25.	3517	AMARENDRA KUMAR VERMA	Nyayadhikari, Gram Nyayalaya	Balrampur- Tulsipur
26.	3518	AMARNATH	Addl. Civil Judge (Junior Div.)	Ambedkar N. at Akbarpur
27.	3520	ARUN GAUTAM	Addl. Civil Judge (Junior Div.)	Bijnor- Nagina
28.	3521	VIJAY RATAN GAUTAM	Addl. Civil Judge (Junior Div.)	Azamgarh
29.	3522	ATUL	Addl. Civil Judge (Junior Div.)	Deoria
30.	3523	HARSH ANAND	Nyayadhikari, Gram Nyayalaya	Gonda- Mankapur
31.	3524	SUSHRI PRIYANKA MAURYA	Addl. Civil Judge (Junior Div.)	Basti
32.	3525	SUSHRI KHUSHBOO CHANDRA	Addl. Civil Judge (Junior Div.)	Moradabad
33.	3526	SUSHRI MANISHA SAHU	Addl. Civil Judge (Junior Div.)	Banda
34.	3527	SUSHRI AROMA RAMAN PICESS	Judicial Magistrate	Bareilly
35.	3528	SMT. KAMLESH KUMARI	Civil Judge (Junior Div.)	Etah
36.	3529	SUSHRI ANNU	Addl. Civil Judge (Junior Div.)	Kasganj
37.	3530	SUSHRI MAHIMA CHAUDHARY	Addl. Civil Judge (Junior Div.)	Moradabad
38.	3531	ABHISHEK CHOWDHARY	Addl. Civil Judge (Junior Div.)	Sultanpur
39.	3532	SMT. INDU NAGAR	Addl. Civil Judge (Junior Div.)	Kasganj
40.	3533	PRASHANT	Addl. Civil Judge (Junior Div.)	Bareilly
41.	3534	SUSHRI MONEY VERMA	Addl. Civil Judge (Junior Div.)	Bijnor
42.	3535	SHANTANU SINGH	Judicial Magistrate	Budaun